## 1

## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/24/2016 NAME OF THE PETITIONER(S) : Sulochana & 2 Others NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. Rajasekhar VK Counsel for respondents 1,284 Rajanuthan. Coursel for petitioner 2. A.NARAYANAN 3. K.PADHMANABAN T.R. RAMESH **ORDER** 

Shri K Padmanabhan, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for respondents sought time for submitting arguments. Time extended at request. Put up on <u>15.03.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)